

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.71 of 2021

IN THE MATTER OF:

KPN Travels India Ltd.

...Appellant

Versus

TVS Automobile Solutions Pvt. Ltd.

...Respondent

**For Appellant: Shri E. Omprakash, Sr. Advocate with Ms.
Madhumita Bora, Advocate**

**For Respondent: Shri Krishna Srinivasan and Shri Hari Krishnan,
Advocates**

ORDER
(Virtual Mode)

08.02.2021 Heard.

Issue Notice. Requisite along with process fee, if not filed, be filed by tomorrow. If the Appellant provides the e-mail address of the Respondent, let Notice be also issued through e-mail.

List the Appeal 'for admission (after Notice) hearing' on 3rd March, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

rs/md